

1	2
Jammu and Kashmir	0.01
Jharkhand	0.23
Karnataka	0.8
Kerala	0.69
Madhya Pradesh	1.25
Maharashtra	1.38
Orissa	11.83
Pondicherry	0.02
Punjab	82.50
Rajasthan	0.1\
Tamil Nadu	4.16
Uttar Pradesh	30.19
Uttaranchal	2.26
West Bengal	5.83
All India Total	212.25

As on 6.2.2009.

*The figures include paddy in terms of rice.

Reduction in BPL/APL quota for Uttarakhand

†42. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the quantity of foodgrains being supplied under the Public Distribution System to families living Below Poverty Line and Above Poverty Line in Uttarakhand has been reduced;

(b) if so, the reasons therefor; and

(c) the quantity of wheat, sugar, kerosene oil being supplied under the Public Distribution System to the State of Uttarakhand by Government during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) to (c) The allocation of foodgrains under Targeted Public Distribution System (TPDS) is made @ 35 kg per family per month for all accepted numbers of BPL and AAY families for all the States/UTs, including the State of Uttarakhand, on the basis of 1993-94 poverty estimates of the Planning Commission, projected on the population

†Original notice of the question was received in Hindi.

estimates of Registrar General of India, as on 1.3.2000 or the number of families actually identified and ration card issued by each State/UT, whichever is less. The annual allocation to Uttarakhand under BPL (including AAY) category is 2.09 lakh tons of foodgrains - wheat and rice as per the above norms and there has been no reduction in the above allocations during the last two years.

However, allocations of foodgrains for the Above Poverty Line (APL) families are made depending upon availability of foodgrains in the Central Pool.

Keeping in view the declining stock position of wheat and rice in the Central Pool, a uniform decision has been taken to rationalize wheat and rice allocations from the Central Pool stocks of the APL category under the TPDS which has been implemented *w.e.f.* June, 2006 and April, 2007 respectively, by linking them to the offtake figures of the past three years *i.e.* 2003-04, 2004-05 and 2005-06. Further, in view the constraints on availability of rice and wheat in the Central Pool due to lower procurement during 2006-07 and 2007-08 than overall demands from States/UTs, monthly allocations of 5090 tons of rice and wheat have been made to Uttarakhand for APL category during 2008-09. Besides this, adhoc additional allocation of 92,000 tons of APL wheat has also been made to the State.

The details of the quantities of wheat, sugar and kerosene oil allocated to the State of Uttarakhand during the last three years are as follows:

(In thousand tons)			
Year	2005-06	2006-07	2007-08
Total allocation of Wheat under TPDS	209.741	143.302	121.641
Year	2005-06	2006-07	2007-08
Allocation of Sugar	73.03	72.81	73.28
Year	2005-06	2006-07	2007-08
PDS SKO allocated	89.849	89.849	89.849

Price of imported wheat

43. DR. K. MALAISAMY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that as reported in the US Press during May, 2007, the free on board price of wheat was around U.S. \$119 per tonne;

(b) if so, how it could go upto \$ 345 per tonne in October, 2007;

(c) whether there were any middlemen playing between the buyer and seller; and

(d) whether the deal was cautiously done or whether there was something wrong, somewhere?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) and (b) The price quoted on Chicago Board of Trade (CBOT)) acts as a reference point for wheat price on global level. The price of wheat quoted on CBOT fluctuates almost on a daily basis due to market forces. The Price quoted in